

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 29.12.2016

ORDER NO. 190 of 2016

Hon'ble President is pleased to order the following sitting commencing from **02.01.2017 to 13.01.2017 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	On 12.01.2017	Anti Dumping matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 02.01.2017 to 13.01.2017	Excise & Customs Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 02.01.2017 to 13.01.2017	Service Tax Division Bench Matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 02.01.2017 to 13.01.2017	Single Member Bench Matters

1. During the period of Anti Dumping hearing, in the event of the matter being adjourned or otherwise, the original Benches will resume.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order


29/12

(A.Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar